

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4472

ANSWERED ON:21.12.2011

TRANSFER OF AIRSTRIPS

Bhaiya Shri Shivraj;Joshi Shri Kailash;Patel Shri Deoraj Singh;Virendra Kumar Shri

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether in the revenue records, Panna airstrip is registered in the name of Department of Aviation, Government of Madhya Pradesh;
- (b) if so, whether his Ministry had transferred the said airstrip to the Government of Madhya Pradesh; and
- (c) if so, the details thereof and if not, the time by which the transfer of this airstrip is likely to be effected?

**Answer**

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) Yes, Madam.

(b) & (c) State Government of Madhya Pradesh has requested for transfer of Panna airstrip to them on permanent basis. The proposal is being examined by Airports Authority of India(AAI).